

ITEM NO.806

COURT NO.1 SECTION XVII
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.144-146/2016

IN I.A. NO.104-106/2015

IN

CONTEMPT PETITION NO.412, 413 AND 260

IN

CIVIL APPEAL NO.9813/2011, 9833/2011 AND 8643/2012

SAHARA INDIA REAL ESTATE CORP.LTD.& ORS Appellant(s)

VERSUS

SECURITIES & EXCH.BOARD OF INDIA & ANR Respondent(s)

Date : 29/01/2016 These application were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. Sunil Fernandes, Adv.

Mr. Gaurav Kejriwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the I.A. No.144-146 of 2016 along with other pending applications on 2 nd

February, 2016.

(Ashok Raj Singh)

Court Master

(Veena Khera)

Court Master